



NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/520/ (IB)/2017  
NAME OF THE PETITIONER(S) : HARIVARDHAN STEEL & ALLOYS P. LTD  
NAME OF THE RESPONDENT(S) : EXPERIENCED HI-TECH CONSULTANCY  
SERVICES P. LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	B. RAMASUBRAMANIAN Raja	COUNSEL FOR PETITIONER	
2.	Vaibhav R Venkatesh	Counsel for Respondent	 18/7/17

ORDER

Counsel representing both the parties are present. Counsel for petitioner sought time for submitting his arguments. Time extended at request. Put up on 21.07.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)